# GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.1344 TO BE ANSWERED ON 09.02.2017

#### **RECOVERY OF DUES FROM PRIVATE DISCOMS**

# †1344. SHRI PRATAPRAO JADHAV: SHRI LAXMAN GILUWA:

Will the Minister of POWER be pleased to state:

- (a) whether several private power Discoms owe dues/outstandings to National Thermal Power Corporation;
- (b) if so, the Discom-wise details thereof, as on date;
- (c) the action taken by the Government to recover the above said outstanding amount from those private discoms;
- (d) whether this outstanding amount is likely to be recovered with interest and if so, the details thereof; and
- (e) if not, the reasons therefor?

#### ANSWER

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES

### (SHRI PIYUSH GOYAL)

(a) to (e): Presently, BSES Yamuna Power Ltd. (BYPL), a private discom in Delhi, has an outstanding amount of Rs.122.77 crore against NTPC energy bills which is due beyond 60 days. NTPC has been following up the same with BYPL for recovery of the aforementioned outstanding amount. NTPC is charging a late payment surcharge @ 1.5% per month on the above mentioned outstanding amount.

\*\*\*\*\*